

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/02/2019

C.P./260/3/2018

O.A./260/182/2015

FO

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. A Sahoo o behalf of Mr. B. S. Tripathy-1

FOR RESPONDENTS(S) Adv.: Mr. M. B.K. Rao

Notes of The Registry	Order of The Tribunal		
	<p>Mr. Amit Sahoo, Ld. Counsel on behalf of Mr. B. P. Tripathy-1, Ld. Counsel for the applicant submitted that the order of this Tribunal has been complied with.</p> <p>In view of this, C.P is dropped and notices issued are discharged.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		